

349

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.47/2017	-	Hearing	Rule-6 of IB	Balaji Rubber and Reclaims Pvt. Ltd. VS Falcon Tyres Ltd

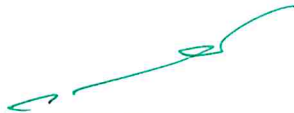
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sangeetha . M-S CCI - Legal	Operational Creditor	

Counsel for petitioner is present. She reported that she has complied the objections raised by the Registry.

The Tribunal, at the first instance, wanted to order notice to the respondent. Counsel for petitioner has no objection to issue notice to the Respondent, M/s. Falcon Tyres.

Issue notice to Respondent. →

List it on 21.09.2017. The petitioner to collect the notices from the Registry and serve on the respondent.


MEMBER (J)


MEMBER (T)